

Annexure – 7													
Name of the corporate debtor: Grandstar Realty Private Limited ; Date of commencement of CIRP:26.09.2023 (Order served to IRP dated 29.09.2023); List of creditors as on: 06.07.2026													
List of operational creditors (Government dues)													
(Amount in INR)													
S.No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues,that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
	Department of Town and Country Planning	Haryana		38888882	38888882	Unsecured	No	NA	NA	NA	NA	NA	